

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III (SPECIAL BENCH)**

**Item No.313**

New IA-4016/2022 New IA-4126/2022 IA-3051/2022 IA-3057/2022 IA-3062/2022 IA-3064/2022 IA-3073/2022 IA-3074/2022 IA-1554/2022 IA-3884/2021 IA-3895/2021 IA-3896/2021 IA-3899/2021 IA-1934/2021 IA-1994/2021 IA-1016/2021 IA-1020/2021 IA-1025/2021 IA-1032/2021 IA-1054/2021 IA-1056/2021 IA-1060/2021 IA-1064/2021  
In  
IB-1348(ND)/2019

**N THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr.

.....APPLICANT/PETITIONER

V/S

M/s. Earthcon Universal Infratech Pvt. Ltd.

**SECTION**

U/s 7 of IBC, 2016

**Order delivered on 31.08.2022**

**CORAM:**

**DR. BINOD KUMAR SINHA  
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS  
MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant : Advocate Kushagra Pandey

For the Respondent : Mr. Rishi K Awasthi, Adv. and Mr. Arpit Kadyan Adv.  
Adv. Piyush Singh, Adv. Akshay Srivastava,  
Adv. Adithya Ramani and Adv. Riddhi Jain

For the RP : Mr. Rishabh Jain, Advocate

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **29.09.2022.**



**(Court Officer)  
Court III**